

Parliament Street are inadequate to protect them from any mob violence;

(b) whether Government have considered any integrated scheme to give adequate protection to these public institutions; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Arrangements for security and protection of Government and non-Government buildings and offices located in Parliament Street are made in the light of circumstances and requirements of each situation.

कच्छ सीमा पर पाकिस्तानी राष्ट्र जन की गिरफ्तारी

2749. श्री शिंदरे :

श्री हुकूम खन् खड्गवाय : ;

श्री यु० इ० सिंह :

क्या गृह-कार्य मंत्री यह बताने की कोशिश करेंगे कि :

(क) क्या यह सच है कि 9 नवम्बर, 1966 के "वीर भ्रजुन" समाचारपत्र में प्रकाशित समाचार के अनुसार सुरक्षा सेना ने कच्छ में कोटडा सीमा पर कुछ पाकिस्तानी राष्ट्रजनों को चोरी-छिपे ऊंट पर लाल मिर्च ले जाते हुए गिरफ्तार किया था;

(ख) यदि हां, तो मिर्च कितनी थी और कहां से लाई गई थी; और

(ग) इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण):

(क) और (ख). 4 नवम्बर, 1966 को हमारे गश्ती दल द्वारा लालकारे जाने पर कुछ लोग कच्छ जिले में कोटडा सीमा चौकी के निकट एक ऊंट को छोड़ भागे जो अपने ऊपर लादी हुई लाल मिर्च की चार बोरियों के साथ कब्जे में ले लिया गया। यह पता नहीं लग सका

कि ये बोरियां कहां से लाई गई थीं। इस बारे में कोई गिरफ्तारी नहीं हुई।

(ग) तस्करी को रोकने के लिए नियमित गश्त की व्यवस्था है। इस विशेष घटना के बारे में जांच कार्यवाही चल रही है।

Strike at Hindustan Teleprinters, Madras

2750. Shri Nambiar: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that workers in the Hindustan Teleprinters at Madras were on strike from 3rd October to 9th November, 1966;

(b) if so, the reasons therefor;

(c) whether the workers of this factory are given the House Rent Allowance and City Compensatory Allowance as granted to the Central Government Employees; and

(d) the steps taken to settle the dispute?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Yes, the workers of the Hindustan Teleprinters Limited, Madras, were on strike from the 3rd October to the 8th November, 1966;

(b) Because the Management could not accept the demand of the workers for grant of house rent and city compensatory allowances at the rates prescribed for Central Government employees.

(c) The workers of the Hindustan Teleprinters Ltd. not being Central Government employees, are not entitled to the payment of these allowances. The workers have, however, been allowed House Rent Allowance based on the Madras Government rates, with effect from the 1st March, 1964.

(d) On an assurance given by the Minister of Parliamentary Affairs and Communications that he would per-